

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
STARRED QUESTION NO. *210
TO BE ANSWERED ON 15th MARCH,2023

EXPORT OF AGRICULTURAL AND PROCESSED FOOD PRODUCTS

***210. SHRI SUDHAKAR TUKARAM SHRANGARE:**
SHRI ARUN SAO:

Will the Minister of **COMMERCE & INDUSTRY**(वाणिज्य एवं उद्योग मंत्री)be pleased to state:

- (a) the details of total export of agricultural and processed food products during the last three years, year-wise;
- (b) whether the Government has taken any new initiative for increasing the export of agricultural and processed food products from the country and if so, the details thereof; and
- (c) the fresh steps taken by the Government to ensure that quality of agricultural and processed food products are exported from the country?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. 210 FOR ANSWER ON 15th MARCH,2023 REGARDING “EXPORT OF AGRICULTURAL AND PROCESSED FOOD PRODUCTS”

(a): Year-wise details of India’s exports of agricultural and processed food products are at Annexure.

(b): The Government has taken several steps at State and District level to promote exports. State specific Action Plans have been prepared and State Level Monitoring Committees (SLMCs), Nodal Agencies for agricultural exports and Cluster Level Committees have been formed in a number of States. Country and product-specific action plans have also been formulated to promote exports. The Government is utilising the District as Export Hub (DEH) Initiative to achieve the objectives of Agriculture Export Policy. Under the DEH initiative, products including agricultural and processed food products with export potential have been identified in all 733 districts across the country. State Export Strategy has been prepared in 28 States/UTs.

The Agricultural & Processed Food Products Export Development Authority (APEDA), a statutory organisation under the administrative control of Department of Commerce, has the mandate to promote exports of agricultural and processed food products. APEDA has been providing assistance to the exporters under various components of its Export Promotion Scheme.

The Department of Commerce provides financial assistance to promote exports, including exports of agricultural products through Market Access Initiatives (MAI) Scheme, and Export Promotion Schemes of Marine Products Export Development Authority (MPEDA), Tea Board, Coffee Board, Spices Board etc.

Further, a Farmer Connect Portal has been developed for providing a platform for farmers, Farmer-Producer Organizations (FPOs) and cooperatives to interact with exporters. Buyer-Seller Meets (BSMs) have been organized in the clusters to provide export-market linkages. Regular interactions, through video conferences, have been held with the Indian Missions abroad, to assess and tap export opportunities. Country specific BSMs, through Indian Missions, have also been organized.

(c): The exporters are required to follow quality standards set by international standard organizations viz., Codex, World Organisation for Animal Health (Office International des Epizooties -OIE) and International Plant Protection Convention (*IPPC*) or the standards set by the importing country. In order to ensure sound development of export trade of India through Quality Control and Inspection, the Government has set up Export Inspection Council, under Section 3 of the Export (Quality Control and Inspection) Act, 1963 (22 of 1963). EIC, a statutory body under Department of Commerce, is empowered under the Act to notify commodities which will be subject to quality control and/ or inspection prior to export; establish standards of quality for such notified commodities; and specify the type of quality control and / or inspection to be applied to such commodities. In addition, APEDA, MPEDA and other commodity boards establish product and market-specific quality assurance mechanisms as per the requirements of the importing countries.

Annexure related to the reply to part (a) of Lok Sabha Starred Question No. 210 for answer on 15.03.2023.

INDIA'S EXPORTS OF AGRICULTURE & PROCESSED FOOD PRODUCTS							
Qty. in lakh units; Value in USD Million							
DESCRIPTION	Unit	2019-20		2020-21		2021-22	
		Qty.	Value	Qty.	Value	Qty.	Value
MARINE PRODUCTS	KGS	13290.31	6722.07	11677.58	5962.39	13980.14	7772.36
RICE(OTHER THAN BASMOTI)	TON	50.56	2031.25	131.49	4810.80	172.89	6133.63
SUGAR	TON	57.99	1966.44	75.18	2789.91	104.57	4602.65
SPICES	KGS	11934.41	3621.38	16070.59	3983.98	14277.18	3896.03
RICE -BASMOTI	TON	44.55	4372.00	46.30	4018.41	39.44	3537.49
BUFFALO MEAT	TON	11.52	3199.60	10.86	3171.13	11.75	3303.78
COTTON RAW INCLD. WASTE	TON	6.58	1057.34	12.14	1897.21	12.59	2816.24
WHEAT	TON	2.20	62.82	21.55	567.93	72.45	2122.13
CASTOR OIL	KGS	5939.07	894.36	7343.36	917.24	7152.10	1175.50
MISC PROCESSED ITEMS	NA	0.00	647.07	0.00	866.04	0.00	1169.05
OTHER CEREALS	TON	5.01	205.19	30.76	705.38	38.59	1087.39
OIL MEALS	TON	26.56	827.90	43.67	1585.04	29.26	1031.94
COFFEE	KGS	2570.32	738.86	2452.10	719.66	3330.99	1020.74
FRESH FRUITS	TON	8.35	770.25	9.73	768.54	11.66	877.22
FRESH VEGETABLES	TON	19.31	651.68	23.40	723.97	24.68	815.26
PROCESSED FRUITS AND JUICES	KGS	5688.83	646.83	5328.71	695.56	6297.04	778.30
TEA	KGS	2548.01	826.53	2126.88	756.26	2086.14	751.07
CEREAL PREPARATIONS	TON	3.43	548.29	4.04	636.97	4.16	652.49
DAIRY PRODUCTS	KGS	1111.72	280.43	1183.34	323.09	1919.54	634.89
GROUNDNUT	TON	6.64	715.81	6.38	727.21	5.14	629.28
AYUSH AND HERBAL PRODUCTS	KGS	922.42	428.08	1205.58	539.88	1261.12	612.12
TOBACCO UNMANUFACTURED	KGS	1818.42	530.38	1782.97	517.54	1962.61	570.40
CASHEW	TON	0.84	566.82	0.70	420.43	0.75	453.08
GUERGAM MEAL	TON	3.82	461.53	2.35	262.99	3.22	447.61
PROCESSED VEGETABLES	KGS	2233.08	311.71	3670.99	424.70	3082.75	412.29
SESAME SEEDS	KGS	2822.57	525.57	2732.60	425.64	2421.46	407.15
PULSES	TON	2.32	213.67	2.77	265.57	3.87	359.41
TOBACCO MANUFACTURED	NA	0.00	374.77	0.00	359.17	0.00	353.17
MILLED PRODUCTS	KGS	2864.50	151.56	3970.56	207.13	6995.65	305.49
ALCOHOLIC BEVERAGES	LTR	1394.53	232.68	2503.33	330.22	2009.21	274.07
VEGETABLE OILS	TON	0.85	170.09	3.02	604.12	0.98	221.01
MOLLASES	TON	5.94	72.97	13.18	178.75	14.05	217.92
COCOA PRODUCTS	KGS	274.33	180.10	257.77	149.78	273.23	153.68
FRUITS / VEGETABLE SEEDS	KGS	192.22	109.24	322.85	125.16	209.89	113.34
SHELLAC	KGS	71.74	57.90	78.76	87.83	84.86	105.80
FLORICLTR PRODUCTS	KGS	169.49	76.52	156.95	77.84	236.95	103.61
POULTRY PRODUCTS	NA	0.00	81.04	0.00	58.70	0.00	71.04
OTHER OIL SEEDS	TON	0.90	61.79	0.85	61.24	0.60	68.92
ANIMAL CASINGS	KGS	128.16	56.10	138.88	56.23	138.27	63.54
SHEEP/GOAT MEAT	TON	0.14	92.62	0.07	44.64	0.09	60.11
NIGER SEEDS	KGS	138.31	14.91	195.91	21.58	60.30	8.30
NATURAL RUBBER	TON	0.13	21.71	0.11	16.67	0.04	7.24
OTHER MEAT	TON	0.01	2.35	0.01	2.47	0.02	6.11
CASHEW NUT SHELL LIQUID	KGS	46.05	3.25	37.36	2.66	49.44	4.36
PROCESSED MEAT	TON	0.00	2.17	0.01	1.71	0.00	1.55
TOTAL			35585.62		41869.37		50208.74

Source: DGCI&S
